

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 349 OF 2005

LACHHMAN SINGH

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

(With appln(s) for permission to file addl. documents and office report)

WITH CRIMINAL APPEAL NOS. 350 & 351 OF 2005

(With office report)

Date: 23/05/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

(VACATION BENCH)

For Appellant(s) Mr. Gautam Narayan, Adv.

for Mr. Nikhil Nayyar, Adv.

For Respondent(s) Mr. Rajeev Gaur 'Naseem', Adv.

Mr. T.V.George, Adv.

UPON hearing counsel the Court made the following

O R D E R

List the appeals on 30th May, 2006.

(N. Annapurna)

Court Master

(Vijay Aggarwal)

Court Master